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## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

ITEICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

l' K. Grawtham Kennas Athiban Vijay A. K

counsel for

& History

## **ORDER**

Shri A K Athiban Vijay, counsel for petitioners present and prayed time for submitting arguments. Counsel for R2 absent. Counsel for petitioner is directed to inform the counsel for respondents to submit final arguments on the next date of hearing, failing which the matter will be decided on the merits. Put up on <a href="https://doi.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.30/10.2016/journal.org/10.2016/journal.org/10.30/10.2016/journal.org/10

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)